

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-05-2023 AT 10:30 AM**

**IA (IBC) 586 & 808/2023 in CP(IB) No.271/9/HDB/2020**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Cryon Software Experts India Pvt Ltd

**...Operational Creditor**

**VS**

Bodhtree Consulting Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA 808/2023**

Ld. Counsel Mr. Amir Bhavani for Resolution Professional Present. This is an application filed by the Resolution Professional to take on record the list of creditors and constitution of Committee of Creditors. Heard, allowed and disposed of.

**IA 586/2023**

This is an application filed by the Resolution Professional, confirming the IRP as RP by the Committee of Creditors with 100% majority. Heard, allowed and disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**